

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 218 OF 2018 &
IA NO. 1082 OF 2018

Dated : 22nd February, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

G.V.K Power (Goindwal Sahib) Ltd.	...Appellant(s)
Vs.	
Punjab State Electricity Regulatory Commission & Anr.	...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Swapna Seshadri for R-2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **10.05.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Js/kt